

OFFICE OF THE DISTRICT & SESSIONS JUDGE, FARIDABAD.

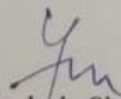
ORDER: -

In view of the outbreak of Noval Corona Virus (COVID-19) in Faridabad and due to this pandemic, and for minimizing the effect of COVID-19 in District Courts, Faridabad, it is hereby directed that following directions may kindly be adhered to:

1. Lawyers/Munshis/Litigants/Naib Courts/Police Officials may be asked through court staff not to use saliva while affixing court fee stamps on the application/ petition and envelopes containing summons/notices etc.
2. Officials are also directed not to use saliva while doing the paging of files etc.
3. Court staff to advise the lawyers to use plastic sponge damper pad while inspecting the judicial files.
4. Anybody chewing 'paan/tabacco' and found spitting, in or near the premises of the court complex, would be liable for criminal action.
5. Wearing of mask is essential before entry into the court complex and anybody not wearing a mask shall not be allowed to enter.
6. Common use areas like Bar Room and Mediation Room be not opened for use. Only the toilets on the floors shall remain open for use. Lift facility shall be restrictively used and all are advised to use the stair case or ramp by maintaining social distancing.
7. Advocates may request litigants not to visit the Court premises for any purpose.

All concerned to note and comply.

Dated: 19.04.2021

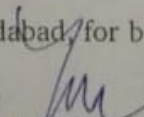

 (Yashvir Singh Rathor),
 District & Sessions Judge,
 Faridabad.

Endst. No. 8870-8911/covid-19 Dated 19/04/2021

Copy forwarded for information and necessary compliance to:-

1. All the Judicial Officers posted at Faridabad.
2. Deputy Commissioner, Faridabad.
3. Commissioner of Police, Faridabad.
4. District Attorney, Faridabad.
5. The President, District Bar Association, Faridabad for being further conveyed to the Members of the Bar.

Dated: 19.04.2021


 (Yashvir Singh Rathor),
 District & Sessions Judge,
 Faridabad.